

Declaration of Assets and Liabilities

Sit CIOTA (47-1

YEAR. FEBRUARY 2023

I...BHAWNA KUMARI..., son/daughter/wife of.... SRI KASHI PRASAD DAS...,

aged...29...years, belonging to...BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT,

PATNA...... service and presently working as LIBRARY ASSISTANT...... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Name | |
|------------|--|---|--|--|
| (i) | Cash | 25000/- | | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 100000/- (Saving and FD) | | |
| (iii) | Bonds, Debentures and Shares in companies | Mutual Funds: - 40,000/- (Current Value) | NIL | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | ULIP- 1,45,000/- (Current Value) PPF-1,23,000 MAX LIFE POLICY :- 17500/- (Total paid premium) | | |
| (v) | Motor Vehicles (details of make, etc.) | HONDA DIO BS 6 | | |
| (vi) | Jewellery (give details of weight and value) | 50 gm | | |
| (vi) | Other assets, such as values of claims/interests | NIL | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint

ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name |
|------------|---|------|-------------------|---------------------|---------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | | | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | NIL | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | | |
| (v) | Others (such as interest in property) | | | | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|-----------|--|--|--------------------------|
| (a) | (i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity | N | IL O |

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| | ((d) dues to departments dealing with telephones | |
|-----|--|--|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any | NIL |
| | | 022472200450722 |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Acknowledgement No: 823472390150722 Financial Year: 2022-23 PAN No: EMKPK9278Q |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax | NIL |

A. <u>Personal Detail</u>

| GPF/CPF/PRAN N | lo.: | 110164057923 |
|----------------|------|---|
| Gender | :- | F (M/F) |
| Date of Birth | :- | 1 5 0 1 1 9 9 4 (DD/MM/YYY) |
| | | |
| Class/Group | :-) | B (A/B/C) |
| Cadre | :- | Bihar Legislative Assembly Secretariate Service |
| | | (Full Name e.g. B.A.SBihar Administrative |
| | | Service, B.S.S Bihar Secretariat Service |
| | | etc.) |
| Home District | :- | KATIHAR |

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I hereby declare that the above details are true to the best of my knowledge and belief

Signature Blanca Romsi ...

Offor 2023

Name of Employee: BHAWNA KUMARI...

Designation:.....Library Assistant......

Department:.....Library.....

Please sign each page of the declaration. Asset declaration Note:

form must be in A4 size white paper with computer typed

(single side) in prescribed format.

Place:.... Patna......